

(b) The allocation of grants for universities and colleges by U.G.C. is made for the entire Plan period. U.G.C. has invited proposals from universities for assistance during the 8th Plan. According to the information furnished by the Commission, the level of assistance during the 8th Plan would continue to remain at least at the same level as during the 7th Plan.

[*Translation*]

Indira Gandhi Institute for Physical Education and Sports Science

6862. SHRI BALESHWAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Indira Gandhi Institute for Physical Education and Sports Science is run under Delhi University;

(b) if so, the total grants given so far to the Institute;

(c) whether this institute has neither a building nor a playground of its own; and

(d) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) This Institute is being run by Delhi Administration and is affiliated to the Delhi University.

(b) The total grant released to the college since inception (1987) so far is Rs. 89,79,050.

(c) and (d). At present the Institution is housed in Ludlow Castle, Sports Complex, Sham Nath Marg, Delhi. There is a proposal with Delhi administration to shift the Institute on a permanent basis to Vivek Vihar, where

the required facilities would be made available.

[*English*]

Complaints Against ECIL

6863. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether Electronics Corporation of India Limited has given contract to a large number of individuals to attend to complaints relating to EC TV;

(b) if so, the steps taken to ensure that they render satisfactory service and do not replace parts with old ones in TVs;

(c) whether Electronics Corporation of India limited does not enter into service contract of TVs till such time they find that all the parts are in good conditions;

(d) if so, reasons thereof;

(e) the reasons for increasing the rates for casual visits and annual service contract; and

(f) details of steps taken to streamline the working of ECIL service department?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Besides using its own service technicians, ECIL gives contracts to qualified personnel for servicing EC-TV sets.

(b) The Contract licensees are trained by ECIL, Personnel from ECIL periodically monitor the services rendered by licenses and ensure that the service is satisfactory. The contract stipulates that parts to be replaced are taken by the licensee exclusively from ECIL.

(c) ECIL does not stipulate any pre-condition for entering into service contract immediately after warranty or as an extension of existing service contract. However, when the service contract is entered into with ECIL after a break, ECIL ensures that the set is in working condition.

(d) This is done to ensure that no unfair use is made of the service contract.

(e) The increase in rates is on account of increased wages and increased material cost.

(f)

(i) Public grievance redressal procedures have been initiated at the Branch Offices.

(ii) Corporate Office takes periodical meetings with branch managers to examine the quality of service and effects improvement.

(iii) Adequate stock of standard spare parts ensured at the Branch Offices.

(iv) All the licensees and EC TV technicians are trained at regular intervals to keep them acquainted with latest models. Their performance is monitored regularly and necessary corrective steps are taken to improve the same.

National Wasteland Development Board

6864. SHRI M.M. PALLAM RAJU: Will the PRIME MINISTER be pleased to state:

(a) the objectives of the National Wasteland Development Board;

(b) the number of people currently employed by the Board and its annual budget;

(c) the details of notable work, if any, done by the Board till now;

(d) whether any additional measures are being contemplated to enhance its effectiveness; and

(e) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) The National Wastelands Development Board was established in 1985 with the principal aim of bringing a massive programme of afforestation and tree planting.

(b) Currently, the employees of the Board number 146. The budget of the Board for 1990-91 is Rs. 85 crores.

(c) The more notable works done by the Board are:

(i) For the first time wastelands in the country have been defined and categorised. Wastelands maps have been prepared for 146 districts in 19 States.

(ii) The targets for afforestation and tree planting under 20-Point Programme have been achieved.

(iii) A large number of voluntary agencies in different parts of the country have been encouraged to take up field projects.

(iv) Cooperatives, including the Dairy Cooperatives and Tree Growers and Farm Forestry Cooperatives, have been encouraged to raise nurseries